

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor Tanishi Tradewell Private Limited; Date of commencement of liquidation: 15.04.2024; List of stakeholders as on: 18.06.2024

Annexure 6

List of operational creditors (other than Workmen, Employees and Government Dues (Amount in ₹))

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Dashabahu Multitrade Private Limited	Pursuant to Regulation 12 of IBBI (Liquidation Process), claims submitted during CIRP period were collated	5,16,78,260.00	5,16,78,260.00	Unsecured	-	No	-	-	-	-	-	5,16,78,260.00	Subject to further verification
Total			5,16,78,260.00	5,16,78,260.00									5,16,78,260.00	